Steps taken to resolve the land acquisition issues include regular follow up with Chief Secretaries of respective State Governments and review in high-level project-monitoring fora such as Project Monitoring Group(PMG), etc.

Installation of CCTV cameras in trains

- 791. SHRI AMBETH RAJAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government has started the process of installing CCTV cameras in all the trains running across the length and breadth of the country, if so, the details thereof; and
- (b) whether installation of cameras in trains is being done by Railways itself or it has been outsourced to some other agencies, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) CCTV surveillance cameras have been installed on trial basis in 4 coaches (1 coach each in 3 trains in Southern Railway and 1 coach in West Central Railway).

Besides, surveillance cameras have also been installed in the entire rake (all 21 coaches) of Train No. 12497/12498 Shan-e-Punjab Express of Northern Railway. In addition to the above, surveillance cameras have also been provided in ladies coaches of three Electric Multiple Unit (EMU) rakes of Western Railway and one EMU rake of Central Railway.

Presently, provision of CCTV surveillance cameras has been sanctioned for 500 coaches only.

(b) Installation of surveillance cameras in different coaches has been outsourced to various agencies- viz. M/s A-Paul Instruments Company/New Delhi, M/s Crompton Greaves Limited/Chennai, M/s Raxa Security Services Limited/Hyderabad, M/s HTW Industry and Trade Private Limited/Bengaluru, M/s Total Wireless Technologies Private Limited/Noida, M/s Arohi Software Solutions Private Limited/Mumbai.

Upgrading security of railway stations

- 792. DR. PRABHAKAR KORE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government is aware of the fact that railway stations across the country are most vulnerable places for terrorist attacks;

- (b) whether Government proposes to upgrade the security of railway stations in the country in view of increasing terrorist attacks on airports and railway stations globally; and
- (c) if so, the details of the measures taken to upgrade the security of railway stations in the country, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) No, Sir. It is not a fact that the stations across the country are most vulnerable for terrorist attacks. However, few stations located in militancy/ insurgency prone areas are more vulnerable for such attacks.

(b) and (c) Policing on Railways is a State subject and prevention of crime, registration of cases and their investigation in Railway premises as well as on running trains is, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). Railway Protection Force (RPF) supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Measures initiated by Railways to upgrade security of railway stations in the country include access control, surveillance through close circuit television cameras at major stations, implementation of Integrated Security System at 202 sensitive stations, operationalisation of All India Security Helpline (182), prosecution of offenders under relevant provisions of the Railways Act, etc.

Textile Parks

793. SHRI AAYANUR MANJUNATHA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has recently invited new proposals for establishment of Textile Parks across the country, if so, the details thereof;
- (b) the number of Textile Parks set up so far or proposed to be set up during the Twelfth Five Year Plan;
 - (c) the number of Textile Parks sanctioned so far, State-wise; and
 - (d) the details of Textile Parks in which commercial production has started?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) The Government had issued an advertisement on